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CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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ORDERS OF THE BENCH

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21.09.2011

OA No. 382/2011

Mr. D.S. Shekhawat, counsel for applicant.

Learned counsel appearing for the applicant wishes to withdraw the present Original Application. In view of the submissions made on behalf of the applicant, the present Original Application stands dismissed as withdrawn.

*Anil Kumar*  
(ANIL KUMAR)  
MEMBER (A)

*K. S. Rathore*  
(JUSTICE K.S. RATHORE)  
MEMBER (J)

Kumawat

*SDM*

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